

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

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**ORDERS OF THE BENCH**

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**Date of Order: 22.07.2015**

**OA No. 291/00333/2014**

Mr. Amit Mathur, counsel for applicants.  
Mr. Neeraj Batra, counsel for respondents.

Learned counsel for the applicants wants to withdraw the present O.A. as the relief sought for has been granted by the respondent-department.

In view of the submissions of the learned counsel for the applicants, the present O.A. is dismissed as withdrawn.

  
(R. RAMANUJAM)  
ADMINISTRATIVE MEMBER

  
(JUSTICE HARUN-UL-RASHID)  
JUDICIAL MEMBER

Kumawat